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CrI.A.No. 149-150 OF 2002

ITEM No.101

Court No. 6

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Part-Heard

Criminal Appeal Nos.149-150 of 2002

Simon & Ors. Appellant(s)

VERSUS

State of Karnataka Respondent(s)
(With appln.(s) for permission to place addl. documents on
record and exemption from filing O.T.)

Date : 16/12/2003 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant (s)Mr. Colin Gonsalves, Adv.
Mr. John Vincent, Adv.
Mr. P. Ramesh Kumar, Adv.
Ms. Aparna Bhat, Adv.

For Respondent (s)Mr. Sudhir Walia, Adv.
Mr. Anil K. Mishra, Adv.
Mr. Sanjay R. Hegde, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr.Gonsalves, learned counsel for the appellants, commenced his arguments at 10.30 a.m. and concluded at 11.130 a.m. Thereafter, Mr.Sudhir Walia, learned counsel for the State, made his submissions upto 12.10 p.m.

Hearing concluded.

Judgment reserved.

(N. Annapurna) (S. Thapar) (V.P. Tyagi)
Court Master PS to Registrar Court Master

LIST OF BOOKS REFERRED ON 27.11.2003

- 1.1992 (3) SCR 480 at 506
- 2.1970 (2) SCC 128 at 133
- 3.1998 (5) SCC 103 at 107
- 4.2003 (5) SCALE 152 at 156 = 2003 (5) SCC 746 at 751
- 5.AIR 1953 SC 468, para 8

LIST OF BOOKS REFERRED ON 16.12.2003

- 1.1966 CrI.L.J. 2862 (Photocopy supplied)
- 2.1975 Appeal Cases 670 (Photocopy supplied)
- 3.1970 (2) SCC 61
- 4.1982 (2) SCC 350
- 5.1998 (3) SCC 625 at 654

6.1954 SCR 145 at 156
7.2002 (6) SCC 81
8.2002 (5) SCC 234
9.1999 (5) SCC 253
10.1980 (2) SCC 684 at 750